

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 5210.
TO BE ANSWERED ON WEDNESDAY, THE 24TH JULY, 2019.**

CONSTITUTION OF NATIONAL TRADERS COMMISSION

5210. SHRIMATI RANJAN BEN DHANANJAY BHATT:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government proposes to constitute National Traders Commission (NTC) in the country;
- (b) if so, whether the Government has taken any steps in this regard, so far; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

**THE MINISTER OF COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

- (a)to (c): Government is in the process of setting up a National Traders' Welfare Board with the objectives of welfare of traders and their employees, simplification of the acts and rules applicable to traders, reduction of compliance burden and improvement in access to funds for traders.
